

DIVISION BENCH  
COURT - II

**O-231**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/344(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS RTC ENTERTAINMENT PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearance (via video conferencing/physically)**

Mr. S.K Tiwari, Adv. ] For the Petitioner

Mr. Jayesh Kumar Choradia, Adv. ]

**ORDER**

1. Ld. Counsel for the petitioner present. None appears on behalf of respondent.
2. Despite advertisement/paper publication has been made under Rule 7 of Winding Up Rules, 2020.
3. Heard at length. **Reserved for orders.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**